

Damage to Electrical Equipment due to Fluctuations in Electricity Supply in Rajasthan

8685. DR. KARNI SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government are aware that heavy fluctuations in electricity supply are taking place in Bikaner and other cities of Rajasthan, resulting in heavy damage to electrical equipment, including tubewell motors; and

(b) the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). It is reported by the Rajasthan State Electricity Board that there are voltage fluctuations in the power supply to Bikaner and north-Western parts of Rajasthan. These areas are served by the Bhakra Nangal system. The fluctuations are due to heavy loading of the long transmission lines serving this area.

With the construction of additional transmission lines and erection of 220/132 KV 100 MVA transformer and installation of 2X20 MVA synchronous condensers at Jaipur and by arranging operation of the entire system in an integrated manner with the Bhakra Management Board system, it is expected that the voltage conditions in these areas would improve considerably.

वर्ष 1973 में उत्तर रेलवे में सी० बी० आई० द्वारा झण्डाचार व गबन के मामलों की जांच

8687. श्री गणेश्वर द्विवेदी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) 1973 में उत्तर रेलवे में किन-किन झण्डाचार व गबन के मामलों की सी० बी० आई० ने जांच की ; और

(ख) इनमें से कितने रेलवे प्रशासन ने स्वतः सी० बी० आई० को दिए और कितने सी० बी० आई० ने अपनी सूचना पर पकड़े ?

रेल मंत्रालय में उपमंत्री (श्री गुरुम्वर लाली कुरेशी) : (क) और (ख). 1973 में केन्द्रीय जांच ब्यूरो ने उत्तर रेलवे से संबंधित झण्डाचार आदि के 34 मामलों की जांच की थी। इनमें से 27 मामलों की जांच केन्द्रीय जांच ब्यूरो द्वारा उनकी निजी सूचना के आधार पर की गयी थी और शेष 7 मामले रेल प्रशासन द्वारा सीधे गए थे।

Agreement with Iraq for Supply of Iraqi Crude

8688. SHRI SHRIKISHAN MODI: SHRI P. GANGADEB:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any agreement has been signed with Iraq relating to the supply of Iraqi crude recently; and

(b) if so, whether the agreement follows the pattern of the oil agreement signed recently with Iran?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). Bilateral arrangements for the supply of crude oil have been entered into with Iran and Iraq. It is not in the public interest to disclose the details of these arrangements.

New Fertilizer Plant of Gujarat State Fertilizer Company

8689. SHRI P. M. MEHTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the new fertilizer plant which will be set up by the Gujarat State Fertiliser Company at an esti-

mated cost of Rs. 121 crores will save foreign exchange to the tune of Rs. 120 crores;

(b) if so, the facts thereof;

(c) whether the project would fetch Gujarat Rs. 1.5 crores as Sales Tax and Rs. 80 crores for the Centre from excise duty, annually; and

(d) if so, when the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) and (b). The Expansion Scheme of Gujarat State Fertilizer Company for which a letter of intent has recently been granted would produce about 5 lakh tonnes of urea per annum. On the basis of a price of 300 per tonne of urea, an import of equivalent quantity of urea would cost about \$150 million (or Rs. 120 crores) per annum in foreign exchange.

(c) Anticipated Sales tax realisation to the Station the sale of 5 lakh tonnes of urea would be about Rs. 1.4 crores per annum. The excise duty realisation to the Centre on the said quantity of urea would be about Rs. 6—6.5 crores.

(d) The Expansion Project is expected to be completed towards the end of the Fifth Plan period.

Proposal to increase production of Ammonia in Udyog Mandal Unit of F.A.C.T.

8690, SHRI G. Y. KRISHNAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have approved proposal for diversification of manufacture and increasing production of ammonia in the Udyog Mandal unit of F.A.C.T. and

(b) if so, the broad features regarding this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) and (b). Proposals have been received from FACT for:

(i) diversification of production at Udyogamandal; and

(ii) expansion of Ammonia capacity at Cochin.

No decision has yet been taken by Government on these proposals.

भारतीय उर्वरक निगम का लाभ

3691. श्री शौंकार लाल बेरवा: क्या केंद्रीनियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय उर्वरक निगम ने वर्ष 1972-73 में उर्वरक की बिक्री से कितना लाभ कमाया ;

(ख) क्या इस लाभ को देखते हुए सरकार का विचार मन्ने मूल्य पर उर्वरक उपलब्ध करने का है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

केंद्रीनियम और रसायन मंत्रालय में राज्य मंत्री (श्री साहूजवाब खाँ) : (क) उर्वरकों की बिक्री से 50 लाख रुपए ;

(ख) इस बारे में इस समय किसी प्रस्ताव पर विचार नहीं किया जा रहा है ;

(ग) उर्वरकों की बिक्री से निगम द्वारा अर्जित लाभ केवल नाम मात्र है । नाइ-ट्रोजन युक्त उर्वरकों के प्रेषित मूल्य इसी किस्म के आयातित उर्वरकों के स्थल मूल्यों की तुलना में पहले ही बहुत कम हैं ।